

12.27 hrs.

RE. QUESTION OF PRIVILEGE

MR. DEPUTY-SPEAKER: Now matters under Rule 377.

SHRI GEORGE FERNANDES (Muzaffarpur): Before you proceed with the next item, I want to know what you have done about the notice of breach of privilege that I have given against the Minister of Education. (*Interruptions*). I have given this notice this morning. (*Interruptions*). I want to know what has happened to that.

MR. DEPUTY-SPEAKER: The Speaker has not given his consent, Sir.

SHRI GEORGE FERNANDES: He has called the President of India a blackmailer.

MR. DEPUTY-SPEAKER: The Speaker has not given his consent. What do you want?

SHRI GEORGE FERNANDES: Sir, the Speaker is not here. You have not taken it into consideration. I gave the notice this morning.

MR. DEPUTY-SPEAKER: Notice was given earlier also.

SHRI GEORGE FERNANDES: Sir, I have given the notice with the evidence that the Minister of Education has called President of India a blackmailer in this House. I have given you a document, Sir. He has called the President of India blackmailer. He is the Minister of Health, Mr. Shankaranand.

MR. DEPUTY-SPEAKER: So many Members also have given such a privilege motion. Shri Niren Ghosh, Shri Harikesh Bahadur, Prof. Madhu Dandavate and Shri Dhanik Lal Mandal and the Speaker has not given his consent.

SHRI GEORGE FERNANDES: I have given a notice and evidence today also.

MR. DEPUTY-SPEAKER: Your name is already there.

SHRI GEORGE FERNANDES: No, Sir. I had not given a notice earlier. I have given a notice this morning.

MR. DEPUTY-SPEAKER: Hon. Members, because today is the last day, as a special case we have allowed 23 or 22 Hon. Members to make special mention on 377. All of you must cooperate and this thing should be over, because it is very important.

Yes, Shri Basudeb Acharia.

(*Interruptions*)

MR. DEPUTY-SPEAKER: Please listen. They have all come for hundred times to ask for the 377.

(*Interruptions*)**

MR. DEPUTY-SPEAKER: I am not permitting anybody. Do not record anything other than 377.

(*Interruptions*)**

MR. DEPUTY-SPEAKER: I am not permitting anybody. Only 377. Basudeb Acharia. Nothing will go on record. Yes, Basudeb Acharia. I am not permitting anybody. Nothing will go on record. Please do not record anything.

(*Interruptions*)**

MR. DEPUTY-SPEAKER: Yes, Basudeb Acharia.

(*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing will go on record. If you want to spoil it, I am not permitting you. Yes, Mr. Basudeb Acharia.

(*Interruptions*)

MR. DEPUTY-SPEAKER: Do not record anything. I am not permitting you. Please Mr. Basudeb Acharia.

(*Interruptions*)

SHRI HARISH KUMAR GANG-
WAR: I have given a privilege motion
yesterday against the Director-Gener-
al of Akashwani for blacking out on
14th and 16th in the Hindi bulletin...

MR. DEPUTY-SPEAKER: That is
all right. It is not a matter for privi-
lege.

*(Interruptions)***

MR. DEPUTY-SPEAKER: Yes, Mr.
Acharia. I am not permitting any one
of you. Please sit down. I have no
right to direct the Home Minister.

*(Interruptions)***

MR. DEPUTY-SPEAKER: I am not
permitting you. Do not record any-
thing.

*(Interruptions)***

MR. DEPUTY-SPEAKER: Nothing
goes on record. Do not record any-
thing. Only Basudeb Acharia under
377 will go on record.

SHRI BASUDEB ACHARIA (Ban-
kura): You are not listening to me.

MR. DEPUTY-SPEAKER: You can
read back. They would not sit down.
Let them be standing. You cannot
raise anything like that.

*(Interruptions)***

MR. DEPUTY-SPEAKER: All of
you please sit down. He will not make
a statement. Mr. Basudeb Acharia.

*(Interruptions)***

MR. DEPUTY-SPEAKER: Mr.
Acharia, is your matter over?

*(Interruptions)***

MR. DEPUTY-SPEAKER: Don't re-
cord anything.

*(Interruptions)***

MR. DEPUTY-SPEAKER: Mr.
Acharia, you read that. I am telling
you, Mr. Dhandapani, you are ob-
structing the proceeding of the house.
It should not be done. Today is
the last day. You are obstructing the
proceedings of the House. No. I am
very sorry. You have already had
your say. Now you are obstructing
the proceedings of the House. I am not
permitting.

*(Interruptions)***

MR. DEPUTY-SPEAKER: Nothing
will go on record. You are obstructing
the proceedings of the House. I am
very sorry you are obstructing the
proceedings of the House.

*(Interruptions)***

MR. DEPUTY-SPEAKER: Mr.
Acharia, please read. It is being re-
corded. Nothing else goes on record.

*(Interruptions)***

MR. DEPUTY-SPEAKER: Don't
obstruct the proceedings of the House.
I am asking you to sit down. Please
take your seat. It is all right. Mr.
Acharia.

12.37 hrs.

MATTERS UNDER RULE 377

(i) NEED TO ENHANCE SUPPLY OF BITUMEN TO WEST BENGAL

SHRI BASUDEB ACHARIA (Ban-
kura): Sir, due to inadequate supply
of bitumen to West Bengal, the State
Government is facing the problem to
repair the roads in the State. West
Bengal's requirement of bitumen for